

Central Administrative Tribunal
Principal Bench, New Delhi

C.P.No.478/2010 in O.A.No.1324/2004

Thursday, this the 19th day of August 2010

(27)

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Mr. Rudranath Sanyal
s/o late Shri Somnath Sanyal
r/o 11-B, Royale, Shipra Sun City
Indirapuram, Ghaziabad (UP) 201014

Presently working as TV Assistant News Correspondent
Room No.513, Tower B, Doordarshan Bhawan
Mandi House, Copernicus Marg, New Delhi-1

..Applicant

(By Advocate: Shri Rakesh Kumar Garg)

Versus

Shri Raghu Menon
Secretary
Ministry of Information & Broadcasting
Union of India
Shastri Bhawan, New Delhi

..Respondent

(By Advocate: Shri D S Mahendru)

ORDER (ORAL)

Shri Shanker Raju:

This CP stands disposed of with a direction to the respondent to make in black and white whatever he has done by an order dated 23.6.2010 showing that the directions of the Tribunal have been implemented in true letter and spirit. On consequent order, as directed by us, law shall take its own course. Notice is discharged. No costs.

Chhotray

(Dr. Veena Chhotray)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

/sunil/